

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Peonbook Report From 06-07-2021 To 06-07-2021 For (All) Maincase & (All)

Pending : 8 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	CRR/116/2021	06-07-2021	SANJOY AGARWAL VS STATE OF WEST BENGAL AND ORS.	ANIRBAN BHATTACHARJEE
2	CRM/714/2021	06-07-2021	MADHABI DAS VS STATE OF WEST BENGAL	JAYANT KUMAR SINGH
3	CRM/715/2021	06-07-2021	LUCAS BASUMATARY@ HONGA@ LUKAS MASUMATARI VS STATE OF WEST BENGAL AND ORS.	TANMOY CHOWDHURY
4	CRM/716/2021	06-07-2021	RAJ KUMAR SHA AND ANR VS THE STATE OF WEST BENGAL	SANTANU MAJI
5	WPA/1093/2021	06-07-2021	DEVENDRA AND ORS VS Union of India	JAGRITI MISHRA
6	WPA/1094/2021	06-07-2021	KEDAR PRASAD VS STATE OF WEST BENGAL AND ORS.	JAGRITI MISHRA
7	WPA/1095/2021	06-07-2021	SUDESH SINGH AND ORS VS Union of India	JAGRITI MISHRA
8	WPA/1096/2021	06-07-2021	FASHION ERA APPREALS PROPRIETORSHIP FIRM REPTED. BY MOHAMMAD MUNNA KHAN VS STATE OF WEST BENGAL AND ORS.	JAGRITI MISHRA

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